

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 11473 of 2016-DB

(Arising out of OIO-BHR-EXCUS-000-COM-100-15-16 dated 31/03/2016 passed by
Commissioner of Central Excise and Service Tax-Bharuch)

Raj Surana

.....Appellant

Director Of M/s Nahar Colour & Coating Ltd,
Unit No.-3, Dahej Road, Village- Jolwa,
Taluka- Vagra,
Bharuch, Gujarat

VERSUS

C.C.E-Bharuch

.....Respondent

Vadodara-II,GST Bhavan,
Subhanpura,Vadodara
Vadodara, Gujarat- 390023

APPEARANCE:

Shri Anil Gidhwani, Advocate for the Appellant

Shri Ajay Kumar Samota, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 09.11.2023
DATE OF DECISION: 06.03.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11470 of 2016.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**